

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 117  
CA No. 05/JPR/2021  
CA No. 49/JPR/2022  
CP No. 156/241-242/JPR/2020  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Pawan Kumar Goyal and Ors.**

...Petitioners

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Amol Vyas, Adv.  
Samay Maheshwari, Adv.  
Prakul Khurana, Adv.  
Akshay Sharma, Adv.

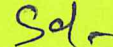
For the Respondent : Sandeep Pathak, Adv.  
Vartika Mehra, Adv.  
Saurabh Jain, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Sagrika Joshi, Adv.

**ORDER**

List the matter on 15.07.2024 at 02:30 PM.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

June 06, 2024